

ITEM NO.123

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1082/2020

SUHAS CHAKMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 105557/2020 - EARLY HEARING APPLICATION AND IA No. 95785/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. Vijay Hansaria, Sr. Adv. (A.C.)
Ms. Sneha Kalita, AOR
Ms. Kavya Jhavar, Adv.
Ms. Nandini Rai, Adv.

Mr. K. Parameshwar, leaned A.C.
Mr. M.V. Mukunda, Adv.
Ms. Kanti, Adv.
Ms. Aarti Gupta, Adv.
Mr. Chinmay Kalgaonkar, Adv.

For Respondent(s)

Mr. Satish Pandey, AOR

Ms. Rashmi Nandakumar, Adv.
Ms. Yashmita Pandey, Adv.

Mr. Raghvendra Kumar, AOR
Mr. Anand Kumar Dubey, Adv.
Mr. Devvrat Singh, Adv.
Mr. Simanta Kumar, Adv.
Mr. Varun Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. The two petitions being No.SWP(C) No. 1 of 2020 and W.P. (Cr1.) No. 235 of 2021 are pending before the coordinate Bench

of this Court.

2. As such, we do not propose to touch upon the issue involved in those matters.

3. One of the solutions for overcrowding of the prisons can be establishing open prisons/camps.

4. The said system is efficiently working in the State of Rajasthan.

5. Apart from addressing the issue of congestion in prisons, it also addresses the issue of rehabilitation of prisoners.

6. We, therefore, request Shri K. Parameshwar, who has worked on the said issue, to assist this Court as an Amicus Curiae, in addition to Mr. Vijay Hansaria, Senior Advocate, who is already assisting us in this matter. We also request Ms. Rashmi Nandakumar, learned counsel, who appears for the NALSA, to assist us in this matter.

6. Mr. Vijay Hansaria, learned Senior Counsel (A.C.) has tendered a format of letter by jail visiting lawyer regarding information to convict on free legal aid.

7. We request Ms. Rashmi Nandakumar, to take instructions from NALSA with that regard.

8. List this matter on 16.05.2024.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)